

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:884  
ANSWERED ON:27.11.2014  
DIRECT CASH TRANSFER BENEFIT FOR SCHOLARSHIP SCHEMES  
Owaisi Shri Asaduddin

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether direct cash transfer on the basis of Aadhaar number has been implemented in three scholarship schemes of the Ministry in selected districts;
- (b) if so, the details thereof, State/UT-wise;
- (c) the number of beneficiaries so far opened bank account to get the direct cash transfer under these schemes, State/ UT- wise;
- (d) whether due to non-coverage by Aadhaar, many beneficia- ries are unable to get direct cash transfer; and
- (e) if so, the details thereof and the steps taken or being taken by Government to give benefits of direct cash transfer to those who are yet to get their Aadhaar number?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a): Yes, Madam.

Direct Cash Transfer is being implemented from 2014-15 for the two scholarship Schemes viz Merit cum Means based and Post-Matric Scholarship Schemes of this Ministry covering all Districts in India. The beneficiaries having valid Aadhaar are getting scholarships through Aadhaar Payment Bridge (APB). For all other selected students not having valid Aadhaar, Scholarship amount is being transferred through National Electronic Fund Transfer (NEFT).

(b): The State/UT-wise beneficiary lists under Merit-cum Means based and Post-Matric Scholarship schemes are at annexure-I.

(c): All beneficiaries under these Scholarship Schemes have bank accounts. The number of beneficiaries who have so far opened bank account to get direct cash direct cash transfer under these schemes, State/UT- wise is at annexure-II.

(d): No, Madam.

In 2014-15, Aadhaar is not mandatory for availing Merit-cum Means based and Post- Matric Scholarships.

(e): Does not arise in view of (a) above.